Central Administrative Tribunal Ernakulam Bench

OA/181/00299/2019

Thursday, this the 18th day of April, 2019.

CORAM

Hon'ble Mr. E.K.Bharat Bhushan, Administrative Member

Azeefa K.L.G, age 28 years D/o Ali Hussain O.D., Odivaluge House, Palessery Village, Minicoy Island U.T.of Lakshadweep.

Applicant

[Advocate: Mr. Aashique Akthar Hajjigothi]

versus

- The Administrator
 Kavaratti Island
 U.T.of Lakshadweep, Kavaratti-682 555.
- 2. The Director, Department of Tourism Kavaratti Island U.T.of Lakshadweep-682 555.

Respondents

[Advocate: Mr. S.Manu represented by Mr.R.Sreeraj]

The OA having been taken up and heard on 18th April, 2019, this Tribunal delivered the following order on the same day:

ORDER (oral)

Sri Sreeraj representing Sri S.Manu takes notice on behalf of Lakshadweep Administration.

2. The grievance of the applicant is that Annexure A1 Circular issued placing the applicant as No.1 in the Wait List, has not fixed any validity period. The applicant apprehends that in the event of any of the selected candidates not joining on a subsequent date, the claim of the applicant may be rejected on the ground that the list is invalid. Learned counsel for the applicant submits that the applicant has filed a representation, copy of which is available at Annexure A3.

2 OA 181-299-19

3. At this point, we feel that interests of justice would be met if we direct the second respondent to consider the representation made by the applicant, copy of which is at Annexure A3, along with any further details which she wishes to submit, and take a considered view on her request. This may be done as expeditiously as possible and in any case within 30 days of the receipt of this order. The OA stands disposed of at the admission stage, with the consent of the counsel on either side.

[E.K.Bharat Bhushan] Administrative Member

aa.

Annexures filed by the applicant:

Copy of the Rank List published by the Department of Tourism Annexure A1:

Development, Lakshadweep Administration, dated 25.2.2019.

Copy of the Employment Notice issued by the Department of Annexure A2:

Tourism Development, dated 30.6.2017.
Copy of the representation dated 26.2.2019 submitted by the Annexure A3:

applicant to the 2^{nd} respondent.
